

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 137
IB-1616(PB)/2019

IN THE MATTER OF:

M/s. Orissa Stevedores Ltd.

.....Applicant/petitioner

v.

M/s. Mideast Integrated Steels Ltd.

..... Respondent

Order under Section 9 of the IBC, 2016

Order delivered on 11.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner:

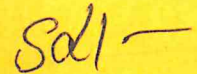
Mr. Rajnish Sinha, Mr. Nikhil Jain and Mr. Rakshit Goyal, Advocates

For the respondent:

Mr. Udita Singh and Mr. Aditya Dewan, Advocates

ORDER

Arguments heard. Order reserved.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)